

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3850**

TO BE ANSWERED ON THE 16TH JULY, 2019/ ASHADHA 25, 1941 (SAKA)

STUDENT- POLICE CADET PROGRAMME

3850. ADV. ADOOR PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has reviewed the implementation of the Students Police Cadet programme launched in the country last year;

(b) if so, the details thereof;

(c) the details of the States which has implemented the programme along with the funds allocated and utilized in this regard; and

(d) the present status of implementation of the said programme?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (b): The Student Police Cadet (SPC) Programme was launched nationally in July, 2018. The Programme seeks to build a bridge between the Police and the larger community through school students by inculcating values and ethics in them through classes in schools and outside.

The Union Government has partnered with State Governments & UT Administrations for the purpose. A State Level Monitoring Committee

headed by the Additional Chief Secretary/Principal Secretary (Home)/Commissioner (Home) has been constituted along with Additional Chief Secretary/Principal Secretary (School Education) and Director General of Police to lay out broad policy objectives and operational guidelines and monitor the progress of the Programme. The implementation of the Programme is also reviewed in Ministry and Bureau of Police Research & Development.

(c) to (d): All the States/UTs are implementing the Programme except West Bengal. The details of funds released to the States are annexed.

As per reports received from the State/UTs, 35 States/UTs have constituted State Level Monitoring Committee and 34 States/UTs have constituted District Level Steering Committee. Further, 35 States/UTs have appointed Nodal Officers at District levels. 35 States/UTs have identified the Schools for the Programme and 22 States/UTs have started SPC classes so far.

Annexure to Lok Sabha Unstarred Q.No. 3850 for 16.07.2019

State-wise details of the amount released for SPC Programme

(Rs. in crore)

Sl. No.	Name of State	Amount		
		3	4	5
1	2	2016-17	2017-18	2018-19
1.	Andhra Pradesh	1.30	1.7378	1.677
2.	Arunachal Pradesh	0.21	0.2786	0.269
3.	Assam	1.40	1.8751	1.809
4.	Bihar	1.46	1.9624	1.893
5.	Chhattisgarh	0.52	0.6905	0.666
6.	Goa	0.05	0.0727	0.07
7.	Gujarat	1.36	1.817	1.753
8.	Haryana	0.61	1.3752	0.787
9.	Himachal Pradesh	0.19	0.2488	0.24
10.	J & K	2.12	2.8345	2.735
11.	Jharkhand	0.49	0.6541	0.631
12.	Karnataka	2.03	2.7255	2.63
13.	Kerala	0.85	1.1447	1.104
14.	Madhya Pradesh	1.44	1.926	1.858
15.	Maharashtra	2.50	3.3469	3.229
16.	Manipur	0.51	0.6783	0.654
17.	Meghalaya	0.20	0.2665	0.257
18.	Mizoram	0.25	0.3392	0.327
19.	Nagaland	0.57	0.7631	0.736
20.	Odisha	0.83	1.1084	1.069
21.	Punjab	0.87	1.1665	1.125
22.	Rajasthan	1.66	2.2204	2.142
23.	Sikkim	0.00	0.216	0.122
24.	Tamil Nadu	1.85	2.4747	2.388
25.	Telangana	0.93	1.2421	1.198
26.	Tripura	0.42	0.5572	0.538
27.	Uttar Pradesh	3.35	4.4887	4.331
28.	Uttarakhand	0.18	0.2391	0.231
	Total	28.15	38.45	36.469
